



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,24th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO DIVISION  
BENCH-II) AND SPECIAL CAUSE LIST  
DATED 21-11-2022 TO 02-12-2022(RELATING  
TO DIVISION BENCH-II),ALONG WITH THE  
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL  
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)  
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
14	WA/173/2016 FIXED	RAJENDRA SARMA <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.J PAUL MS.B DAS MR A PAUL MS.M M MAHANTA	SC, SEC. EDU. GA, ASSAM
15	I.A.(CrI.)/745/2022 B/O, CONNECTED WITH ITEM NO. 7 OF THE DAILY CAUSE LIST in CrI.A./309/2022	MD. RAMJAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022

15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
27)	MR. A K PURKAYASTHA	24-11-2022	To	24-11-2022
28)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
29)	MR. R L YADAV	25-11-2022	To	02-12-2022
30)	MS. K YADAV	25-11-2022	To	02-12-2022



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**[ For Thursday,24th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
147	WP(C)/7526/2022 BY SLIP	SUKDEV MAHANTI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, HIGHER EDU
<b>ORDERS</b>				
148	WP(C)/6881/2022 WITH WP(C)/3031/2020(D/O) FIXED	FORZAR ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU
149	WP(C)/2499/2022	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU MR H R A CHOUDHURY (r-7) GA, ASSAM MR F U BARBHUIYA (R-8) MR F U BARBHUIYA (R-8) MR. H ALI (R-8) MS S DAS (r-7)
150	WP(C)/7171/2022 FIXED	DR. BANABINA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR. B CHOUDHURY, SC, BTC MR P BHARDWAJ (r-6) MR. M SARMA (R6)

LEAVE NOTE OF ADVOCATES FOR 24/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022

7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
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18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
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24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
27)	MR. A K PURKAYASTHA	24-11-2022	To	24-11-2022
28)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
29)	MR. R L YADAV	25-11-2022	To	02-12-2022
30)	MS. K YADAV	25-11-2022	To	02-12-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
21	WP(C)/7561/2022 B/O	M/S BARUA AND COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N DEKA MR. M GOGOI	GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
22	I.A.(Civil)/2939/2022 FIXED in WP(C)/2726/2022  <b>WITH</b> WP(C)/2726/2022	THE ASSAM FINANCIAL CORPORATION AND 3 ORS <b>Versus</b> M/S SANKHA PRESS PVT LIMITED  M/S SANKHA PRESS PVT LIMITED <b>Versus</b> THE ASSAM FINANCIAL CORPORATION AND 3 ORS	MS. T GOSWAMI MS. T GOSWAMI  MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR J I BARBHUIYA  MR P K KALITA MS. T GOSWAMI
<b>ADMISSION</b>				
23	WP(C)/5081/2022 FIXED	MOINUL HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A H ALAMGIR	SC, WATER RESOURCE
<b>HEARING</b>				
24	WP(C)/5728/2021 FIXED  <b>WITH</b> I.A.(Civil)/922/2022 in WP(C)/5728/2021	ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  SRI BIJU KUMBANG <b>Versus</b> ANJALA BASUMATARY AND 3 ORS	MR. T J MAHANTA MR. J SARMAH  MR. S BARTHAKUR	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST  MR. T J MAHANTA
25	WP(C)/1609/2022	SMT. ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
27)	MR. A K PURKAYASTHA	24-11-2022	To	24-11-2022
28)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
29)	MR. R L YADAV	25-11-2022	To	02-12-2022
30)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF DIVISION BENCH-I AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
54	WP(C)/1560/2022 B/O	LALITA DAS BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MRS. R BORBORA MR. M SMITH MS. N DEY MR. N BORPATRAGOHAIN	SC, IRRIGATION SC, FINANCE
<b>ORDERS</b>				
55	WP(C)/6003/2022 PART-HEARD, BY SLIP	DYNA ROOF PRIVATE LTD. AND ANR. <b>Versus</b> PURSHOTTAM GAGGAR AND 4 ORS. B	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	MR. K N CHOUDHURY MR. S DUTTA, SR. SC, PNB MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM
	<b>WITH</b> I.A.(Civil)/3058/2022 <b>in</b> WP(C)/6003/2022	PURSHOTTAM GAGGAR <b>Versus</b> DYNA ROOF PRIVATE LTD. AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH	DR. ASHOK SARAF
56	<b>WITH</b> WP(C)/5214/2022	DYNA ROOF PRIVATE LTD. <b>Versus</b> KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM SC, PNB
57	Cont.Cas(C)/248/2017 BY SLIP	HIRAMOCHAN DOLEY <b>Versus</b> HEMA DOLOI BORGHAIN and ANR.	MR.B K SINGH MS.M BORA	MR.M BISWAS (R- 1 & 2)

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
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25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
11	Arb.A./14/2022 CAVT. NO.13292/022, B/O	M/S EASTERN CARGO MOVERS AND ANR. <b>Versus</b> RAJ KUMAR MISHRA AND ORS.	MR. R SARMA MR P SHARMAH MR R CHETRY	MR. H. BURAGOHAJIN MS A DEVI MS. H BORAH FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3491/2022 in Arb.A./14/2022	M/S EASTERN CARGO MOVERS AND ANR. <b>Versus</b> RAJ KUMAR MISHRA AND ORS.	MR P SHARMAH	
<b>ORDERS</b>				
12	FAO/54/2022 FIXED	PARISHMITA HAZARIKA AND 2 ORS. <b>Versus</b> PABAN HAZARIKA AND ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI MR K J SAIKIA	MR. A DAS MR. N I KHAN MR. N I KHAN MS H AHMED MASSAR BORAH T. JAMIR FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3208/2022 in FAO/54/2022	PARISHMITA HAZARIKA AND 2 ORS. <b>Versus</b> PABAN HAZARIKA AND ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI MR K J SAIKIA	MR. N I KHAN FOR CAVEATOR
<b>HEARING</b>				
13	I.A.(Civil)/537/2022 FIXED in MFA/37/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S Z.R. ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	

**WITH**  
MFA/37/2022  
WITH LCR

UNION OF INDIA AND ANR.  
**Versus**  
M/S Z.R. ENTERPRISES

MRS. UMA CHAKRABORTY  
MS. M CHATTERJEE  
MS. M ACHARYYA  
MR. K MALAKAR  
MR. K P MAHESWARI  
MS. M SHARMA  
MS. C SAHA

14 **WITH**  
MFA/155/2019  
WITH LCR

UNION OF INDIA  
**Versus**  
M/S MEGHA TECHNICAL AND  
ENGINEERING PVT. LTD.

MR. B SARMAH  
MR G GOSWAMI  
MR. K P MAHESWARI  
MS. M SHARMA  
MS. N HUSSAIN

**WITH**  
I.A.(Civil)/2062/2019  
in MFA/155/2019

UNION OF INDIA  
**Versus**  
M/S MEGHA TECHNICAL AND  
ENGINEERING PVT. LTD.

MR. B SARMAH

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
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6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
27)	MR. A K PURKAYASTHA	24-11-2022	To	24-11-2022
28)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
29)	MR. R L YADAV	25-11-2022	To	02-12-2022
30)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,24th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 1 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
19	WP(C)/5635/2017 FIXED	JABUL AHMED <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTDAPDCL and 6 ORS.	MR.S DAS MR.M DUTTA MR.P HAZARIKA	MR.N J DUTTA SC, APDCL
<b>ORDERS</b>				
20	I.A.(Civil)/3470/2022 B/O in WP(C)/4826/2022	KINA RAM BORO <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR	SC, BTC
	<b>WITH</b> WP(C)/4826/2022	KINA RAM BORO <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS. -H	MR. J LASKAR	SC, BTC

LEAVE NOTE OF ADVOCATES FOR 24/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
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11)	MR. S SARMA	21-11-2022	To	24-11-2022

12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
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17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
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23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
27)	MR. A K PURKAYASTHA	24-11-2022	To	24-11-2022
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30)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,24th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
43	AB/3025/2022 B/O	HABEJ ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<b>MOTION (BA)</b>				
44	Bail Appln./3209/2022 B/O	NITU MANI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
<b>BAIL HEARING</b>				
45	AB/2881/2022 FIXED	BALEN PATGIRI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
46	AB/2896/2022 FIXED	SOHEL MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
47	AB/2942/2022 FIXED	FIDUSUR REHMAN @ FIDUSUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM	PP, ASSAM
48	AB/2990/2022 FIXED	EMAN ALI @ MD. EMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
49	AB/3107/2022 FIXED	MINTU NEOG <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. P DEKA	PP, ASSAM
50	AB/3120/2022 FIXED	MD. TAHER ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
51	AB/3180/2022 FIXED	JATIN DAS <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
52	AB/3181/2022 FIXED	TARUN SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
53	AB/3195/2022 FIXED	MD. BUBUL ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
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30)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Thursday,24th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### JUDGMENT

47	Crl.Rev.P./111/2020 AT 10:30 AM	BIRENDRA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
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30)	MS. K YADAV	25-11-2022	To	02-12-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,24th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
51	AB/2431/2022 AT 10:30 AM	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
52	Bail Appln./2917/2022 FIXED	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR <b>Versus</b> THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
53	Bail Appln./3207/2022 B/O	ABDUS SABUR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR N ISLAM M M ZAMAN	PP, ASSAM
54	Bail Appln./3216/2022 B/O	ASHADUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
55	Bail Appln./2674/2022 WITH OFFICE NOTE, LCR FILES, FIXED	MD. RAJA ALI @ SAFIKUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MS. R BEGOM MR. A DEB	PP, ASSAM
<b><u>ORDERS</u></b>				
56	I.A.(CrI.)/455/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./195/2022 <b>WITH</b> CrI.A./195/2022	MANASH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		MANASH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P ADHIKARI (R2) PP, ASSAM

57 I.A.(CrI.)/544/2022  
BY SLIP, AT 2:00 PM  
in AB/2225/2022

MS SHARADI SHREEMOYEE  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. N N B CHOUDHURY  
MR. M DEWAN  
MR S DAS

MR. V A CHOWDHURY  
PP, ASSAM

**WITH**  
AB/2225/2022

AJAY BANSAL  
**Versus**  
THE STATE OF ASSAM

MR. A M BORA  
MS. C CHOUDHURY  
MR. V A CHOWDHURY

MR. N N B CHOUDHURY  
MR. M DEWAN  
MR S DAS  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,24th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
23	Crl.Pet./918/2017 PART-HEARD, WITH LCR 3 FILES, FIXED	BARNABAS MILTON QUEAH <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR.Z KAMAR MR.S BORA MR. D DOLEY MR.R SARMA MR.S M T CHISTIE	PP, ASSAM
24	Crl.A./106/2012 WITH LCR 3 FILES, FIXED	HASEN ALI <b>Versus</b> STATE OF ASSAM	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MRS.T SAIKIA	PP, ASSAM
25	Crl.Pet./974/2014 WITH LCR 5 FILES, FIXED	BUBUL BORBORA <b>Versus</b> SMTI RUPANJALI BARUA	MR.D BARUAH MS.P HANDIQUE	MR.A M BORA AMICUS CURIAE PP, ASSAM LEGAL AID COUNSEL MRS.R BORO BORA
<b>WITH</b>				
26	Crl.Rev.P./311/2014	BUBUL BORBORA <b>Versus</b> SMTI RUPANJALI BARUA BORBORA	MR.D BARUA MS.P HANDIQUE	LEGAL AID COUNSEL MRS.R BORO BORA

LEAVE NOTE OF ADVOCATES FOR 24/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022

10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
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18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MS. S BHUYAN	23-11-2022	To	26-11-2022
25)	MR. A BHATTACHARYA	24-11-2022	To	24-11-2022
26)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
27)	MR. A K PURKAYASTHA	24-11-2022	To	24-11-2022
28)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
29)	MR. R L YADAV	25-11-2022	To	02-12-2022
30)	MS. K YADAV	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,24th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
39	Crl.A./198/2011 (AT 10:30 AM)	JITEN SONA <b>Versus</b> THE STATE OF ASSAM	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	MR. B SARMA(ADDL.PP, ASSAM)
<b>MOTION (BA)</b>				
40	Bail Appln./3205/2022 B/O	KHABIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>MOTION</b>				
41	Crl.Rev.P./552/2022 FIXED	MD. JUHED ALI <b>Versus</b> MD. SURHAB ALI AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
42	AB/3482/2022 B/O	ASHIK RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
43	AB/3489/2022 B/O	PREMKUMAR SUKUMAR ALIAS S PREM KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
44	Bail Appln./3114/2022 FIXED	HABIBAR RAHMAN @ HABIBUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN MS. H FATIMA	PP, ASSAM
45	<b>WITH</b> AB/3449/2022	DR. JAHER ALI <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM

46 Bail Appln./3117/2022  
FIXED

LUTFOR RAHMAN AND 2 ORS  
**Versus**  
THE STATE OF ASSAM

MR. R GOSWAMI  
MS S DAS  
MS. U BHATTACHARYYA  
MS. N DEVI

PP, ASSAM

**BAIL HEARING**

47 AB/3379/2022  
FIXED

SHAHEB UDDIN  
**Versus**  
THE STATE OF ASSAM

MR. T J MAHANTA  
H A AHMED

PP, ASSAM

**WITH**

48 AB/3367/2022

JAKIR HUSSAIN  
**Versus**  
THE STATE OF ASSAM

MR. T J MAHANTA  
H A AHMED

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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